

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4036
TO BE ANSWERED ON THE 17TH MARCH, 2026

FUNCTIONING OF FARMER PRODUCER ORGANISATIONS

4036. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the performance of Farmer Producer Organisations in the State of Andhra Pradesh since its inception;
- (b) the details of commodities promoted through FPOs of Andhra Pradesh;
- (c) the details of reasons that in spite of having 720 FPOs in AP, only 227 have been able to avail equity grant;
- (d) the manner in which the equity grant 227 FPOs availed till October, 2025; and
- (e) the efforts being made by the Government to encourage more and more FPOs to avail equity grant?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHOUDHARY)

(a): Under the Central Sector Scheme for Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs), 716 FPOs have been formed and registered in the State of Andhra Pradesh. As on 12th March, 2026, these FPOs collectively have a shareholder base of 6,32,891 farmers, indicating substantial participation of farmers in the FPO ecosystem. Further, 387 FPOs possess fertilizer licences, 201 FPOs hold seed licences, and 198 FPOs have pesticide licences, enabling them to supply agricultural inputs to their member farmers. 356 FPOs have been onboarded on the Open Network for Digital Commerce (ONDC) platform to facilitate digital market linkages. The FPOs in the State have collectively achieved a total turnover of ₹3,543.73 crore.

(b): Major agricultural commodities promoted by FPOs in Andhra Pradesh formed under 10,000 FPO Scheme are Paddy, Groundnut, Cotton, Sugarcane, Maize, Red Gram (Tur), Turmeric, Sesame, Spices, Tomato, Millets, Jaggery, Mango, Banana and Coconut.

(c): Out of the total 716 FPOs formed in Andhra Pradesh under the scheme, 327 FPOs have availed equity grant. The remaining FPOs are at various stages of shareholder mobilization, share capital collection, documentation and online submission of application, as required under the scheme.

(d): Equity Grant is availed by the FPO in order to (i) enhance viability and sustainability of FPOs; (ii) increase credit worthiness of FPOs; and (iii) enhance shareholding of members to increase their ownership and participation.

(e): The Government is encouraging FPOs to avail equity grant in order to strengthen their financial base through awareness programmes, shareholder mobilization, capacity building, continuous monitoring, handholding and facilitation by all Implementing Agencies (IAs) and Cluster- Based Business Organizations (CBBOs).
